

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 189 OF 2017

Dated: 4th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Tamilnadu Generation & Distribution Corporation Ltd. ...Appellant(s)

Vs.

PPN Power Generating Co. Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Mr. Mohit Rai

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan for R-1

ORDER

It is represented that service is not complete.

List the matter on **07.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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